

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No: 303/2010

This, the 20th day of July 2010

Hon'ble Dr. A. K. Mishra, Member (A)

Smt. Neelam Singh, aged about 43 Years, wife of Vimlesh Singh, R/o 4/12, Labour Colony, Doop Chandra, Imli, Varanasi Presently posted as GSS, Stamp Vendor, Sub-Post Office Maha Mandal, Varanasi.

Applicant

By Advocate Sri Jagendra

Versus

1. Union of India through its Secretary/Director General, Ministry of Telecommunication, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Post Master General, Allahabad Regional, Allahabad.
4. Senior Superintendent of Post Office (East Division) Varanasi.

Respondents

By Advocate: Sri Pankaj Awasthi for Sri R. Mishra

Order (Oral)

By Hon'ble Dr. A. K. Mishra, Member (A)

Heard both parties.

2. The applicant has filed a representation on 16.7.2009 to Respondent No. 2 for modifying the results declared on 8.4.2008 in respect of selection to the post of Postman/Village Postman/Mail Guard. A copy of representation is at (Annexure A-5) to this application. According to the learned counsel for the applicant, his grievance will be redressed if a direction is given to respondent No. 2 to dispose of the pending representation.

3. Accordingly, the Respondent No. 2 is directed to dispose of the pending representation of the applicant

dated 16.7.2009 within a period of two months from the date of supply of copy of this order along with copy of the representation according to rules and departmental instructions.

4. O.A. is disposed of accordingly. No costs.

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(Dr. A. K. Mishra)
Member (A)

V.